

File No. 373 (MR NOs. 18488-16, 18615-16, 5418-16 and 18617-16)


Objectors : Ashok Kumar, Arun choudhary, Ram Kumar, Sharmila, Gajender, Manoj Bhati

Present : None

Order

1. The applicants above named by way of the application in hand filed through Chainpal Singh have averred that they have through separate SPAs (Special Power of Attorney) appointed Chainpal Singh as their power of attorney holder.
2. It is further averred by them that on the strength of memorandum of understanding dated 09/09/2013 executed between Chainpal Singh and PACL Ltd. to purchase agricultural land bearing survey nos. 850, 851, 852, 699, 888, 899, 898, 901 and 890 min, situated at village Loni, District Ghaziabad (U.P.) at the rate of Rs. 23,00,000/- (Twenty three lakhs) per bigha had advanced to the above named Chainpal Singh to the tune of Rs. 2,00,00,000 (Two Crores) collectively for purchase of land detailed above but whenever they asked Chainpal Singh to execute the sale deed he put off the matter by telling them that internal arrangement between PACL its associate companies was in the process for execution of sale deeds in favour of applicants and in the mean while they learnt of the proposed auction of the above described land by the committee.
3. No agreement of sale whatsoever has been claimed to have been executed between the applicants above named on the one part and Chainpal Singh above named on the other part and therefore the stated transfer of Rs. 2,00,00,000 (Two Crores) collectively by the six applicants named above cannot by any stretch of imagination be construed as an agreement of sale between the applicants above named acting through Chainpal Singh on the one part and PACL on the other part. It appears that the above named applicants have been put up as a front by Chainpal Singh above named who had entered into MOU dated 10/09/2013 with PACL.
4. In view of the foregoing discussion, the applications in hand are liable to be and are hereby dismissed. File be consigned to records.

Date : 04/01/2018


R. S. Virk
Distt. Judge (Retd.)